F.No. A. 35017/36/2016 - Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

****

North Block, New Delhi
Dated, the 9th May, 2016

To
All Chief Commissioners/ Director Generals
Under Central Board of Excise and Customs

Subject: Forwarding of application of IRS (C&CE) officers for deputation purpose-reg.

Sir / Madam,

I am directed to refer to the above cited subject and to say that it has been observed that applications of IRS (C&CE) officers, who were/are not eligible to be considered for the applied post, are being forwarded to the Board by the concerned Commissionerate / Directorate.

2. It is, therefore, requested that all the applications submitted for deputation may be examined/scrutinized by the concerned Commissionerate / Directorate in the first instance and applications of the officers meeting the eligibility criteria for the post applied be forwarded to the Board.

Yours faithfully,

(Jai Prakash Sharma)
Under Secretary to the Government of India
Tele: 23095520

Copy to: The Website Manager, Directorate of Systems, New Delhi with the request to put the above circular in the Department’s Website.

(Jai Prakash Sharma)
Under Secretary to the Government of India